

Before the National Green Tribunal Southern Zone@ Chennai

Original Application No 17 of 2020

IN THE MATTER OF

*Tribunal on its own motion Suo Motu based on the news item in The New Indian Express,
Chennai Edition dt. 23.01.2020, "City Lakes filled with Sewage and Garbage"*

Applicant

Versus

St. Thomas Mount Panchayat Union

Rep. by its Block Development Officer and others

Respondents

Report by the Block Development Officer of the St Thomas Mount Panchayat Union

I, Mr Hari Krishnan, Block Development Officer of St Thomas Mount Panchayat Union having office at 20 Chitlapakkam Main Road, Kamaraj Colony Nehru Nagar, Chitlapakkam, Chennai Tamil Nadu 600064, filing this report in order to comply with the Order of this Hon'ble Tribunal. I am well acquainted with the facts and circumstances of this case from the records available at our office.

1. I respectfully submit that, Vengaivasal Village Panchayat is strictly complying with the Solid Waste Management Regulation 2016. Vengaivasal Panchayat appointed, sanitary workers 57 and Thooimai Kavalargal 18 (in total 75) in order to collect solid waste. Vengaivasal village population is around forty thousand and has 12 wards.
2. Vengaivasal village panchayat collects solid waste 6 days a week, between 6AM and 2PM, Monday to Friday. The following vehicles were purchased in order to collect waste from houses and commercial establishments:

| | |
|------------------|----|
| Tractors | 5 |
| Tractors on hire | 3 |
| Pushcarts | 12 |
| Electric carts | 6 |

Vengaivasal panchayat is planning to provide blue and green colour buckets to its residents to keep bio and non-biodegradable waste at their home for collection.

3. I respectfully submit that, both bio-degradable and non-bio-degradable waste being taken R.S.No241 (Punjai-dry land) at Vengaivasal village to the extent of 2 acres. Vengaivasal Panchayat collects the waste as “Blue buckets for solid waste and Green for bio-degradable waste”. Micro Compost Plant is built in this land. Segregated solid waste is taken to Kolathur Waste site and Vengaivasal panchayat pays Rs 1000 for dumping its waste at the site.

Public awareness

4. On 1.5.22 Medavakkam Panchayat President organised a meeting at the Village Panchayat office invited the villagers to discuss about the solid waste management and requested them to offer suggestions regarding the same. Residents were requested to segregate bio and non-bio waste and take it to the vehicles came to their place to collect them. Furthermore, separate pamphlet is issued to the residents regarding segregation and place them at the collection vehicles.

Micro compost centre

5. Bio-degradable waste collected every day is taken to centre, where perishable vegetables and fruits segregated on the conveyor belt. Thereafter, this waste placed in a tank. When they composted, the Panchayat sells to its residents.

I enclose the following for the Tribunal's information:

1. Village President's notice
2. Pamphlet
3. Photos taken at the domestic waste collection and at the MCC
4. Receipts issued at the Kolathur Waste Centre.

Hence, in the above circumstances, it is respectfully prayed that the National Green Tribunal South Zone may be pleased to pass orders or other orders may be deemed fit and proper according to the circumstances and thus render justice.

Signed:



Date:

30-05-2022

Block Development Officer (V.Pt)
Punithomaiyar Malai
Panchayat Union

Verification

I, Mr.Hari Krishnan, Block Development Officer at the St Thomas Mount Panchayat Union herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:

Official stamp:


Block Development Officer (V.Pt)
Punthathomaiyar Malal
Panchayat Union